Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

	9	00	7	6	5	4	ω	2	1		SI.
Total	Other creditors, if any, (Other than financial creditors and operational creditors)	Operational creditors (other than Workmen and Employees and Government Dues)	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	Secured financial creditors (other than financial creditors belonging to any class of creditors)	Unsecured financial creditors belonging to any class of creditors	Secured financial creditors belonging to any class of creditors		. Category of creditor
1	0	0	0	0	0	1	0	0	0	No. of claims	Summ
1173821000	0	0	0	0	0	1173821000	0	0	0	Amount	Summary of claims received
	0	0	0	0	0	1	0	0	0	No. of claims	Summ
1173821000	0	0	0	0	0	1173821000	0	0	0	Amount	Summary of claims admitted
0	0	0	0	0	0	0	0	0	0		Amount of contingent claims
0	0	0	0	0	0	0	0	0	0		Amount of claims not admitted
1173821000	0	0	0	0	0	1173821000	0	0	0		Amount of claims under verification
	9	8	7	6	5	4	ω	2	1		Details in Annexure
AND PINAMIN SHAH	Tide of the										Remarks, if any

(Amount in ₹)

Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP:; 12/01/2023

List of creditors as on: 20/07/2023

List of secured financial creditors belonging to any class of creditors

							No.	Sr.
							creditor tion No.	Name of Identifica
		receipt	Date of					Details of claim
		receipt claimed	Date of Amount				received	of claim
	admitted	of claim of claim	Amount Nature					
		of claim	Nature					
interest	by	covered	Amount				7.77	Details of cla
	guarantee	covered by	Amount					Details of claim admitted
	party?	related	Whether					
COC	share in	voting	% of					
						claim	contingent	Amount of
				off	may be set- admitted	dues, that	any mutual of claim claim under if any	Amount of Amount of Amount of Remarks,
					admitted	not	of claim	Amount
						not verification	claim under	Amount of
							if any	Remarks,



Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP:; 12/01/2023

List of creditors as on: 20/07/2023

List of unsecured financial creditors belonging to any class of creditors

	Sr. No.
	Name of creditor
Date of receipt	Name of Details of claim creditor received
Date of Amount receipt claimed	received
Amount Nature of claim of claim admitted	
Nature n of claim	
Amount covered by security interest	Details of cl
Amount covered by guarantee	Details of claim admitted
Whether related party?	
% of voting share in CoC	
	Amount of contingent claim
	Amount of Amount of Amount of Remarks, contingent any mutual of claim claim under if any dues, that may be set-admitted off
	Amount of claim not admitted
	Amount Amount of of claim claim under not verification admitted
	kemarks, if any



(Amount in ₹)

Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP;; 12/01/2023 List of creditors as on: 20/07/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

		Sr. Name of No. creditor
	Date of receipt	Name of Details of claim received creditor
	Amount claimed	laim received
	Amount of Nature claim of clain admitted	
	,	Deta
	Amount overed by security interest	lls of claim
IIIN	Amount Amount covered by covered by security guarantee interest	Details of claim admitted
	Whether related party?	
	% of voting share in CoC	
		Amount of contingent claim
		Amount of Amount of Amount of Remarks, contingent any mutual of claim claim under if any claim may be set-off of admitted
		Amount of claim not admitted
	: if	Amount of of claim claim under not verification admitted
		of Remarks ler if any on



Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP:; 12/01/2023

List of creditors as on: 20/07/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. N					1 Met	Lin	
Name of creditor					Metroglobal	Limited	
Details of claim received		Date of	receipt		23/01/2023		
of claim ived		Amount	claimed		1173821000 1173821000 Unsecured		
		Amount of Nature of Amount	claim		1173821000		
De		Nature of	claim		Unsecured	financial	creditors
tails of clai		Amount	covered	security	interest 0		
Details of claim admitted	<i>,</i>	Amount	covered by		No		
		Whether	related		100		
		% of	voting	in CoC	0		
Amount of contingent	claim	7.0			0		
Amount of Amount of Amount of Contingent any mutual claim not claim	dues, that admitted may be set-				0		
Amount of claim not	claim not admitted				1173821000		
Amount of claim	under verification						
Remarks, if any					_		



Name of the corporate debtor:; Mundara Estate Developers Limited
Date of commencement of CIRP:; 12/01/2023
List of creditors as on: 20/07/2023

List of operational creditors (Workmen)

									Sr.
								creditor	Name of
			receipt	Date of					Details of
			claimed	Amount				4. A	Name of Details of claim received
		admitted	of claim	Amount Nature of					
			claim	Nature of					De
interest	security	by	covered	Amount					tails of clain
		guarantee	covered by	Amount					Details of claim admitted
		party?	related	T					
	in CoC	share	voting	% of					
							claim	contingent	Amount of
					off	may be set-	claim dues, that	contingent any mutual	Amount of Amount of
							admitted	claim not	Amount of
							verification	claim under if any	Amount of Remarks,
								if any	Remarks,



Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP:; 12/01/2023

List of creditors as on: 20/07/2023

List of operational creditors (Employees)

Sr. Na.	
Name of creditor	
De	Date of receipt
tails of claim received	Date of Amount receipt claimed
	Amount Nature of claim of claim admitted
	Nature of claim
Details of cla	Amount covered by security interest
Details of claim admitted	Amount covered by guarantee
	Whether related party?
	% of voting share in CoC
Amount of contingent claim	
Amount of Amount of Amount of Remarks, contingent any mutual of claim claim under if any claim may be set-admitted off	
Amount of claim not admitted	
mount Amount of f claim claim under not verification dmitted	
Remar if any	



Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP:; 12/01/2023 List of creditors as on: 20/07/2023

List of operational creditors (Government dues)

		Sr. Name of No. creditor
	Date of receipt	Details rece
	Amount claimed	Details of claim received
	Amount Nature of claim of claim admitted	
	Nature of claim	
	Amount covered by security interest	etails of cla
NII	Amount covered by guarantee	Details of claim admitted
	Whether related party?	57
	Whether % of related voting party? share in CoC	
		Amount of contingent claim
		Amount of any mutual dues, that may be set-off
		Amount of claim not admitted
		Amount of Amount of Remarks, claim not claim under if any admitted verification
		(Amount in t) of Remarks, er if any on



Name of the corporate debtor:; Mundara Estate Developers Limited Date of commencement of CIRP:; 12/01/2023 List of creditors as on: 20/07/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of Sl. creditor	,							
Details of claim received				Date of	receipt			
claim				Amount	claimed			
				Amount Nature	of claim of claim	admitted		
Ļ				Nature				
Details of claim admitted				Amount	covered by	security	interest	
im admitted				Amount	covered	by	guarantee	IIN
				Whether	related	party?		
(% of	voting	share in	CoC	
Amount of Amount contingent of any claim mutual								
Amount of any mutual	dues, that	may be	set- off					
Amount of claim not admitted								
Amount of claim under	verificat ion							
Remarks , if any								



(Amount in₹)

Name of the corporate debtor:; Mundara Estate Developers Limited
Date of commencement of CIRP:; 12/01/2023
List of creditors as on: 20/07/2023

List of other creditors (Other than financial creditors and operational creditors)

					No.	Sr.
1				7.	creditor	Name of
receipt	Date of Amount				rece	Name of Details of claim
receipt claimed	Amount				received	of claim
of claim of claim admitted	Amount Nature					
of claim	Nature					
by security interest	Amount				*	Details of cl
covered by related guarantee party?	Amount					Details of claim admitted
related party?	Whether					
voting share in CoC	% of					
				claim	contingent	Amount of
		off	may be set- admitted	dues, that	contingent any mutual of claim claim under if any	Amount of Amount of Amount of Remarks,
			admitted	not	of claim	Amount
				not verification	claim under	Amount of
						3

